NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

IA 403/2017 in C.P. No. 195/241-242-246/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

TENDANCE-CUM-ORDER SHEET OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

Name of the Company:

Sanjay Bhagwanji Attara

V/s.

Komoline Aerospace Ltd. & Ors.

Section of the Companies Act: Section 241-242-246 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

DANTANON MAJARDAR

1. APURUA UARIL

Petitioner

2. PAVAN S. GODIAWALA ADVOCATE RESPONDENT

Learned FCA Mr. Divjang Majmudar with Learned Advocate Mr. Apurva Vakil present for Applicant. Learned Advocate Mr. Pavan Godiawala present for Respondent no. 2. Learned Advocate Mr. Anand Yagnik present for Respondent no. 1. Learned Advocate Mr. Ishan Joshi present for Respondent no. 3 in IA 403/2017.

Copy of application given to the Respondents.

Respondents shall file rejoinder within two weeks serving copy in advance to other side.

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List the matter on 19.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 12th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL